

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).9357/2024

(Arising out of impugned final judgment and order dated 25-01-2024 in SA No.187/2023 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

STATE INFORMATION COMMISSION, U.P. & ORS.

Petitioner(s)

VERSUS

SHIVENDRA PATI TRIPATHI

Respondent(s)

(FOR ADMISSION and IA No.97416/2024-EXEMPTION FROM FILING O.T.)

Date : 03-05-2024 This petition was called on for hearing today.

CORAM : HON'BLE MS. JUSTICE BELA M. TRIVEDI
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Petitioner(s) Mr. K Parmeshwar, A.A.G.
Mr. Yasharth Kant, AOR
Ms. Sonal Kushwah, Adv.

For Respondent(s) Mr. Santosh Kumar, Adv.
Mr. Pinku Singh, AOR
Mr. Shesh Mani Pandey, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Issue notice to the respondent.
2. Mr. Pinku Singh, learned counsel appearing on Caveat for the sole respondent accepts notice.
3. In the meantime, the contempt proceedings against the petitioner shall not be precipitated further at the instance of the respondent.

(RAVI ARORA)
COURT MASTER (SH)

(MAMTA RAWAT)
COURT MASTER (NSH)